



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.04.2024

### NOTICE

Please take notice that the following matters adjourned in the Court – III on 18.04.2024 are as follows. The next date of Hearing is 27.05.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwal
2.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwal
3.	Competition App. (AT) No. 27 of 2019	Philippe Haydon. Vs. Competition Commission of India & Anr.  <b>With</b>	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwal

4.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr.  <b>With</b>	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwal
5.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr.  <b>With</b>	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwal
6.	Competition App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors.  <b>With</b>	Gunjan Chowksey	Manish Paliwal (R1)
7.	Competition App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors.  <b>With</b>	Gunjan Chowksey	Manish Paliwal (R1)
8.	Competition App. (AT) No. 33 of 2019	R.K. Vachher. Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay	Manish Paliwal (R1)

By order of Hon'ble Chairperson  
-Sd/-  
Registrar